

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**LOK SABHA
UNSTARRED QUESTION NO. 985
TO BE ANSWERED ON 08.02.2017**

FUNDS TO IMPLEMENTING AGENCIES

985. SHRI RAJESH VERMA

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government proposes to give funds to be given under the schemes, direct to the implementation agencies/departments;
- (b) if so, the names of the schemes in respect of which consensus has been initially evolved to give funds for the agencies/departments along with the names of such agencies/departments; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND
MINISTER OF STATE FOR MINISTRY OF URBAN DEVELOPMENT AND
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
(RAO INDERJIT SINGH)**

(a) to (c) Prior to the financial year 2014-15, funds under certain Centrally Sponsored Schemes (CSSs) like National Rural Health Mission (NRHM), Sarva Shiksha Abhiyan (SSA), Mid Day Meal (MDM) were transferred to the implementation agencies directly. However, on the basis of recommendation of B. K. Chaturvedi Committee, the Government has restructured the CSS and thereafter all the central funds under CSSs have been routed through State Consolidated Fund with effect from financial year 2014-15. It has also been reiterated by the Sub-Group of Chief Ministers on Rationalisation of Centrally Sponsored Schemes in its report submitted in October, 2015 that the extant procedure of funds released from the Consolidated Fund of India to Consolidated Fund to State should be continued. Thus, in order to provide greater authority and responsibility to the States on fund transferred to different schemes, there is no proposal at this stage to alter this mechanism of fund transfer under CSSs.
